GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO.: 2364 (To be answered on the 3rd August 2023)

KISHANGANJ AIRPORT UNDER UDAN SCHEME

2364. DR. MOHAMMAD JAWED

Will the Minister of CIVIL AVIATION नागर विमानन मंत्री

be pleased to state:-

- (a) the criteria adopted by the Ministry to choose an airport to be developed under UDAN scheme; and
- (b) whether the Ministry would consider to develop Kishanganj airport under UDAN scheme and if so, the details thereof?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION लागर विमानन मंत्रालय में राज्य मंत्री (GEN. (DR) V. K. SINGH (RETD))

(a): UDAN is an ongoing market driven scheme where bidding rounds are conducted from time to time to cover more destinations/stations and routes. Based on their assessment of demand on particular routes, interested airlines submit their proposals at the time of bidding under UDAN. An airport which is included in the awarded routes of UDAN and requires upgradation/development for commencement of UDAN operations, is developed under the 'Revival of unserved and underserved airports' scheme.

(b): Kishanganj airstrip in Bihar is available in the list of unserved airports in the UDAN document. No bid has been received to operate the flights from/to Kishanganj airport till the completion of four rounds of bidding under UDAN.
